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Title: Need to repeal Armed Forces Special Powers Act, 1958 in Manipur and also check incidents of drug-trafficking in the State.

DR. THOKCHOM MEINYA (INNER MANIPUR): There is huge Drug trafficking activities in Manipur. State Police commandos caught a PRO (Defence Wing) along with five others while trying to smuggle psychotropic drugs worth nearly RS. 25 crores into Myanmar at Pallel in Chandel district. On the same day personnel of Narcotic & Affairs of *Border* (NAB) seized another huge consignment of Petas-TR tablets worth around Rs 8 lakhs from the Imphal Airport. This is the fourth time in less than two months that Manipur police have seized large consignment of drugs in the State. On January 11, a team of Special Intelligence Unit (SIU), Imphal West seized large quantity of contraband Pseudoephedrine tablet worth around Rs 1.4 crore from Tuliha Airport, Imphal and on February 15, a team of Imphal East police seized a huge consignment of the same drug worth Rs. 1.3 crore from Mantripukhri.

Hence, I urge upon the Union Government to immediately intervene and stop the drug trafficking in that part of the country and most importantly I urge upon the Union Government to immediately repeal the AFSPA, 1958.